

of sugar. This imported sugar together with the indigenous available sugar stocks are quite adequate to meet the requirement of internal consumption. Further, to increase the production of sugarcane and sugar, payment of remunerative cane prices by the factories to the growers is being ensured.

The liberal releases of levy and free-sale sugar being given would be continued during the festival season also. With the increased availability of sugar together with the regulatory measures being enforced on the sugar factories and licensed dealers, the supply of sugar during festival season is expected to be quite adequate for meeting the requirement of the consumers.

Compensation For Land Acquired by DDA

3057. SHRI T. BALAGOURD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a large area of agricultural land has been acquired by the Delhi Development Authority from the surrounding villages of Delhi.

(b) if so, the area so acquired and the amount of compensation paid;

(c) whether there was any proposal to give alternate residential/industrial plots or built-in shops in the various Commercial centres developed by DDA; if so, how many people have so far been given such benefits during the past two years, particularly in South Delhi areas;

(d) whether there is any plan to give built-up houses if sufficient number of developed residential plots are not available; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT): (a) to (c) The Delhi Administration have acquired 43,113 acres of agricultural land from 1960 to 31st July

1975 from the surrounding areas of Delhi. The total amount of compensation awarded in respect of the above mentioned land acquired by Delhi Administration comes to Rs. 44,50,83,786.73 Paise.

Under the Scheme of large scale acquisition development and disposal of land in Delhi, residential/industrial plots are being allotted by DDA at pre-determined rates on the recommendations of Delhi Administration to the persons/applicants whose land has been acquired for the "Planned Development of Delhi" who are eligible for such allotments of alternative plots under the Scheme. 646 plots were recommended to DDA by Delhi Administration for allotment to this category of persons during the period from 1.1.83 to 31.12.84. 162 plots out of these have been recommended for allotment in South Delhi area.

(d) There is no such proposal.

(e) Does not arise.

Accumulation of Employees Provident Fund With The Central Board

3058. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of LABOUR be pleased to state :

(a) total accumulation of Employees Provident Fund with the Central Board till 31 March, 1985;

(b) number of subscribers and the number of establishments deducting provident fund;

(c) the number of employees working in the Employees Provident Fund Board; and

(d) whether there are only complaints that in matters like recruitment of class III and IV staff, Government officials are interfering in the working of the autonomous Board?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) The requisite

information as on 31.3.1985 was as given below :

- (i) Total Provident Fund accumulations : Rs. 5260.586 crores
- (ii) Number of establishments covered (unexempted) : 1,51,969
- (iii) Number of subscribers (unexempted). 88,69,837

(c) 12,743 officers and staff were employed in the Employees' Provident Fund Organisation;

(d) The Government have not received any specific complaint regarding interference in the recruitment to class III and IV posts.

Allotment of Money to West Bengal For Rural Development Programme in 1984.85

3059. SHRIMATI PHULRENU GUHA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the amount of money allotted to West Bengal for Rural Development Programme in 1984-85; and

(b) the amount spent by Government of West Bengal?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) A statement is given below.

Statement

Funds allotted to and spent by Government of West Bengal for major rural development programmes of this Ministry during 1984.85.

(Rs. in lakhs)

Programme	Total allocation (Centre and State share)	Amount spent (provisional)
Integrated Rural Development Programme	2680.00	2392.33

National Rural Employment Programme	3548.00	2285.61
Rural Landless Employment Guarantee Prog.	3850.00	1238.00
Drought Prone Areas Programme	435.00	372.88

Schemes For Development of Pulses In Madhya Pradesh

3060. KUMARI PUSHPA DEVI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Central Sponsored Schemes have been launched in the country for the development of pulses ;

(b) if so, details of the schemes launched in Madhya Pradesh for the development of pulses during the Sixth Plan ;

(c) the areas in Madhya Pradesh where such centrally sponsored schemes have been launched during that Plan period; and

(d) the Central assistance given to Madhya Pradesh and the details of total hectares of land brought under pulses cultivation in the above plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) ; (a) Yes, Sir.

(b) The following Centrally Sponsored Schemes were in operation during the Sixth Plan :—

- (i) Subsidies on certified/truthfully labelled seed, rhizobium culture, plant protection chemicals, equipment and operational charges, laying out demonstrations, and production of breeder/foundation seed.